

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) Yes.

(b) Settled lands lying within the boundary of Reserved Forests are already excluded from such forests.

#### Training of Civil Pilots

**\*757. Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a committee on Civil Pilots for training has submitted its report;

(b) if so, the main features of the report;

(c) whether Government have accepted the recommendations; and

(d) if so, to what extent?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (d). Yes Sir, the report of the Committee has been received and is being examined. Copies of the report have been placed in the Library of the Parliament

#### Development of Tuticorin Harbour

**\*752. Shri Tangamani:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the development of Tuticorin harbour originally linked with Sethusamudram Project is being pursued separately;

(b) if so, the amount allotted during the Second Plan;

(c) the amount allotted for the current year; and

(d) the work actually carried out up-to-date?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes, Sir;

(b) Provision has been made in the Second Plan for investigations connected with the development of Tuticorin Port;

(c) The development of minor ports is primarily the responsibility of State Governments and no provision has been made by the Government of Madras for the development of Tuticorin Port during the current year.

(d) Experimental borings to determine the layout of the Port are under way. The results of first 15 borings are awaited.

#### Rajasthan Canal

**\*733. Shri M. D. Mathur:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1547 on the 6th September, 1957 and state:

(a) whether the Board for the construction and supervision of the Rajasthan Canal has since been constituted;

(b) if so, the names of the members; and

(c) if not, the reasons for the delay?

**The Minister of Irrigation and Power (Shri S. K. Patil):** (a) No, Sir.

(b) Does not arise

(c) As there are certain features about this project which distinguish it from other irrigation projects, it was felt that the agency of the Control Board would not be suitable and that a special set-up was necessary to handle not only construction problems but also problems connected with colonisation and allied matters. The question has recently been discussed with the Rajasthan Government whose concurrence is awaited.

#### Cinchona Plantations and Quinine

**\*739. Dr. Ram Subhag Singh:** Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 89 on the 12th February, 1958 and state:

(a) whether it is a fact that cinchona plantations and quinine-producing units are facing a slump;

(b) if so, the cause thereof; and